

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 47 of 2015 and Appeal No. 32 of 2015

Dated: 19th July, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Appeal No. 47 of 2015

Nabha Power Ltd. & Anr. Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Ankit Prasoon

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R-1
Mr. Matrugupta Mishra for R-2

Appeal No. 32 of 2015

Talwandi Sabo Power Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Shashank Shekhar

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R-2
Mr. Matrugupta Mishra for R-1

ORDER

According to the Learned Counsel for the Appellant in Appeal Nos. 47 of 2015 and 32 of 2015, though pleadings are complete but these appeals involves complicated issues, requiring lot of time for arguments.

Post these appeals for arguments on **14th Sept, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member